Name of (Comparate Daktory	Annexure 3 M/s. Ayurwin Pharma Private Limited														
Name of Corporate Debtor: Date of Commencement of CIRP:		05.02.2020														
				Lis	st of secured finance	cial creditors (Othe	er than financial credit	ors belonging to an	ny class of creditors)							
															(Amount in ₹)	
SI. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any		· · · · ·		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	mutual dues,	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
1	Corporation Bank	SFC_1	24-02-2020	10,10,68,829	10,10,68,829	Secured		10,10,68,829	No	95%	-	-	-		EMG of Industrial Property in the personal name of the guarantor located at Municipal Corporation No. 277/238, Sy No. 73/B, C & D, Ward No. 70, Byregowda Industrial Estate, Yeshwanthpura Hobli, Bangalore.	
Total				10,10,68,829	10,10,68,829			10,10,68,829		95%	-		-	- I		

Note: The Committee of Creditors in the 3rd CoC meeting held on 9th June 2020 has resolved to liquidate the Corporate Debtor. The Resolution Professional has filed an application for liquidation with the Hon'ble NCLT, Bengaluru and the same is pending before the Hon'ble NCLT.